

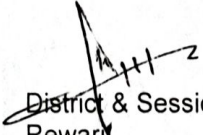
ORDER :

Shri Jitender Singh, Principal Magistrate, Juvenile Justice Board, Rewari vide letter No.933 dated 28.10.2021 has submitted that he is currently holding the meeting of Juvenile Justice Board, Rewari on two designated days in a week i.e. Thursday and Friday. He further submitted that these two days seems to be inadequate in the current scenario as the Hon'ble High Court has got prepared the action plan of inquiries which are more than 18 months old. He also submitted that at present, only 11 enquiries are left but most of these inquiries are at the stage of prosecution evidence and in the next coming two months, which is the only time left for disposing these enquiries. He also submitted that there will be hardly seven or eight working days in which the above said enquiries are very difficult to be disposed of. He has requested that the days of Juvenile Justice Board may be increased from 2 days to 3 days and the 3rd day may be fixed on Tuesday of every week.

Keeping in view, the request made by the aforesaid officer and to comply with the directions of the Hon'ble High Court and in the interest of justice, Shri Jitender Singh, Principal Magistrate, Juvenile Justice Board, Rewari is allowed to hold the meeting of the Board on every Tuesday till 24.12.2021 in addition to the meeting on Thursday and Friday.

All concerned be informed.

Dated: 28.10.2021


District & Sessions Judge,
Rewari


Endst. No. 11636 /


Dated 28-10-21 /

Copy forwarded to the following for information and necessary action:-

1. All the Judicial Officers posted in this Sessions Division.
2. The Deputy Commissioner, Rewari.
3. The District Attorney, Rewari.
4. The President, Bar Association, Rewari/Kosli/Bawal.
5. Statistical Assistant of this office.

Be uploaded on the web site.


District & Sessions Judge,
Rewari

Attested

Superintendent
District & Sessions Court
Rewari
28/10/21